

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.355/2021**

**This the 22<sup>nd</sup> day of September, 2021.**

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

Dr. Jeetesh Nagori  
Aged : 46 years, Male.  
Residing at : D-101, Viceroy Villa  
Opp. Vijaya Bank, Bodakdev,  
Ahmedabad 380 015. .... **Applicant**

( By Advocate : Shri Hasit Dave, Shri Jay A. Mehta)

**VERSUS**

1. Union of India  
Notice to be served through  
The Secretary,  
Department of Revenue  
Ministry of Finance,  
North Block, New Delhi – 110 001.
  
2. Director General of Vigilance  
CBIC, Hotel Samrat  
Kautilya Marg, Chanaykapuri  
New Delhi – 110 021.
  
3. The Chief Commissioner of Customs  
Gujarat Zone, Customs House  
Nr. All India Radio  
Navrangpura, Ahmedabad -380 009.
  
4. The Additional Director General Vigilance  
West Zonal Unit, CBIC,  
New Customs House  
Mumbai – 400 001. .... **Respondents**

**O R D E R (ORAL)**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

- 1.** Heard Shri Hasit D. Dave, counsel for the applicant.
- 2.** Counsel for the applicant, on instruction, request to allow him to withdraw this OA with a view to make a detail representation before the Chairman, CBIC with respect of removing his name from the "Agreed List of 2011 and 2015" (including the continuation of the same for subsequent years).
- 3.** Considering the aforesaid request, we allow the applicant to withdraw the OA at this stage. It is expected that on receipt of the representation of the applicant, the competent authority shall take appropriate decision expeditiously preferable within a period of three months from the date of receipt of such representation.
- 4.** The OA stands disposed of accordingly. No order as to costs.

**(A.K.Dubey)  
Member (A)**

**(J.V.Bhairavia)  
Member (J)**

Nk